

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 26.08.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 257 of 2020	Nitin Chandrakant Naik & Anr. Vs. Sanidhya Industries LLP & Ors. With	Shruti Iyer	Rohit Kumar Singh-R1 Ajay K. Jain-R3 Ashish Porwal-R4 & R5
2.	Comp. App. (AT) (Ins) No. 239 of 2021	Nitin Chandrakant Naik & Anr. Vs. Sanidhya Industries LLP & Ors.	Abhishek Anand	Rohit Kumar Singh-R1 Ajay K Jain Atanu Mukherjee-R3 Abhinav Goel-R4,5

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**By order of Hon'ble Officiating Chairperson
-sd/-
Registrar**